

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:959
ANSWERED ON:29.11.2012
IRREGULARITIES UNDER MGNREGS
Ganpatrao Shri Jadhav Prataprao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether employment has not been provided in some States including Maharashtra under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) after demand has been made by the job-seekers;
- (b) if so, the details thereof, State-wise during each of the last three years; and
- (c) the action taken by the Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): The Ministry receives a large number of complaints about implementation of MGNREGA in the country. The complaints categorized for remedial action also relate to job card not issued and employment not provided. The State-wise details of such cases as compiled as on 23.8.2012 are given in the Annexure.

(c): As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all such complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation as per law. The State Government is required to submit an Action Taken Report (ATR) within the stipulated time period. Closure of such cases or otherwise is decided on satisfactory investigation of the complaints as may be revealed in the ATR submitted by the State Government.